IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1411/94.

Date of Order: 16-12-94.

Between:

S.Papaiah.

..   Applicant.

and

1. The Union Public Service Commission,
   rep. by its Secretary, Dholpur House,
   Shahjahan Road, New Delhi-11.

2. The Union of India, rep. by its Secretary
   to Government, Ministry of Environment and
   Forests, Paryavarana Bhavan, CGO Complex,
   New Delhi-3.

3. The Central Bureau of Investigation rep.by its
   Director, CGO Complex, Lodhi Road, New Delhi-3.

..   Respondents.

For the Applicant: Mr.M.Tirumala Rao, Advocate
For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Heard Sri N.R.Devraj, learned Sr.Standing Counsel
for the Respondents. Sri M.Tirumala Rao learned counsel for the
applicant submitted that this OA is not pressed.

Accordingly it is dismissed. No costs.

Deputy Registrar(3)/dc

To

1. The Secretary, U.P.S.C. Dholpur House, Shahjahan Road,
   New Delhi-11.

2. The Secretary, Union of India, Ministry of Environment and
                  Forests, Paryavarana Bhavan, CGO Complex, New Delhi-3

3. The Director, Central Bureau of Investigation
   CGO Complex, Lodhi Road, New Delhi-3.

4. One copy to Mr. M.Tirumala Rao, Advocate, 16-11-310/9/B/4,
      Dhanalakshmi Apartments, Saleemnagar-colony-II, Malakpet, Hyd.

5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.

6. One spare copy.

pvm

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

DATED: 16 -12-1994

ORDER/JUDGEMTN:

M.A./R.A/C.A.No.

in

O.A.No.   1411/94

T.A.No.   (w.p.   )

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

No order as to costs.